

ORISSA HIGH COURT

FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/10522/2025	POLU @ SUBIR MAHATO VS STATE OF ODISHA	DEEPAK PANDA VS	KEONJHAR SADAR /62 /2025 () //	AOD20240000867C202500009
2	D-BLAPL/10523/2025	PIKUN BHUYAN VS STATE OF ODISHA	RAJJEET ROY VS	// () //	AOR20220001462C202500037
3	D-BLAPL/10524/2025	NEULA @ DEBENDRA MALLICK VS STATE OF ODISHA	GOUR CHANDRA BARIK VS	SINGLA /217 /2024 () //	AOR20220004461C202500001
4	D-BLAPL/10526/2025	BADAL MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /245 /2024 () //	
5	D-BLAPL/10528/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SIMULIA /174 /2024 () //	
6	D-BLAPL/10530/2025 BLAPL/3835/2025	SUNIL SAHANI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000070/2025	
7	D-BLAPL/10534/2025	BASANTI NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /73 /2020 () //	AOR20220001648C202500045
8	D-BLAPL/10537/2025	SUBHADARSHI MOHAPATRA @ LONU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	SATYABADI /58 /2025 () //	
9	D-BLAPL/10544/2025	AKASH @ BHOLA PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	SECTOR-3 /289 /2024 () //	
10	D-BLAPL/10546/2025	NRUSINGHA CHANDRA BARIK @ KARTIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SIMULIA /58 /2025 () //	
11	D-BLAPL/10548/2025 BLAPL/3831/2025	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	JNYANANANDA PANDA VS	PURI TOWN /320 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000028/2025	

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12	D-BLAPL/10553/2025	BIKRAM BISWAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RAGHUNATHPUR /142 /2024 () //	
13	D-BLAPL/10555/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	MAHES DAS VS	KHANDAGIRI P.S. /24 /2025 () //	
14	D-BLAPL/10564/2025	NARAHARI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NABARANGAPUR TOWN /297 /2017 () //	
15	D-BLAPL/10568/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NUAGAON /9 /2008 () //	
16	D-BLAPL/10575/2025	BAPI BERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /94 /2024 () //	
17	D-BLAPL/10577/2025	VISHAL BHAUSAHEB RAHINJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
18	D-BLAPL/10578/2025	PRAFULLA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /72 /2019 () //	
19	D-BLAPL/10579/2025	PITARA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
20	D-BLAPL/10581/2025	AMOL MURALIDHAR RAHINJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
21	D-BLAPL/10582/2025	TARUN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
22	D-BLAPL/10583/2025	PATU @ RAJENDRA HANSDA @ HANSDAH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDAKA P.S. /221 /2024 () //	
23	D-BLAPL/10584/2025	AJAYA JAGAN BERAD @ AJAY	JUGALA KISHORE PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10594/2025	PRAKASH MANGARAJ	RAMDAS ACHARY	JODAPADAR /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10596/2025	PRAVAT MALLICK	ASHUTOSH MOHANTA	KEONJHAR TOWN /561 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10597/2025	MAHADEB MEHER	GOKULANANDA SAHU	SINAPALI /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10601/2025	PADMASHREE PRASAD DEHURY	PANCHANAN PANIGRAHI	BOUDH /172 /2025	AOD20240000001C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10603/2025	SAGAR MULI	JUGALA KISHORE PANDA	BAIDYANATHPUR /279 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10606/2025	JITENDRA NAHAK	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10611/2025	MANAS @ SUBASH BARIK	SANAT KUMAR DAS	PIPLI /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10613/2025	BABULA NAYAK	SANTOSH KUMAR MAHANTY	CHATRAPUR /423 /2024	AOD20240000242C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10615/2025	BANAMALI MEHER	NITYANANDA MOHAPATRA	RAIRAKHOL /93 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10616/2025	RAHUL PATRA	ACHYUTANANDA PATTANAIAK	PIPLI /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10618/2025	PRASANT KHARA @ PRASANTA	JUGALA KISHORE PANDA	MALKANGIRI /145 /2025	
		VS	VS	()	

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35	D-BLAPL/10622/2025	STATE OF ODISHA SUNIL BHUMIJ VS	TRILOCHAN DASH VS	// LATHIKATA /158 /2024 ()	AOR20220002374C202500050
36	D-BLAPL/10632/2025	STATE OF ODISHA SAFIUL HUDA VS	SIDHARTHA DAS VS	// BARBIL /39 /2025 ()	
37	D-BLAPL/10634/2025	STATE OF ODISHA BHIKARI MALI @ MUNA VS	NIHAR RANJAN SAHOO VS	// ADVA /189 /2024 ()	
38	D-BLAPL/10637/2025	STATE OF ODISHA GOURA MOHAN SAHA CHOWDHURY @ CHANDAN VS	SIDHARTHA DAS VS	// BARBIL /39 /2025 ()	
39	D-BLAPL/10641/2025	STATE OF ODISHA BALARAM BISOYI VS	SANJAY KUMAR PRADHAN VS	// K.NUAGAON /252 /2024 ()	
40	D-BLAPL/10642/2025	STATE OF ODISHA RAJA MAJHI VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /84 /2025 ()	
41	D-BLAPL/10643/2025	STATE OF ODISHA SUMANTA MALLICK VS	SUSANTA KUMAR BARAL VS	// TIKABALI /33 /2025 ()	AOR20220001297C202500094
42	D-BLAPL/10645/2025	STATE OF ODISHA GOPAL CHANDRA BEHERA VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /555 /2020 ()	AOR20220001297C202500093
43	D-BLAPL/10651/2025	STATE OF ODISHA SHIBA NAIK VS	SUBODH KUMAR MOHANTY VS	// BIJEPUR /7 /2025 ()	
44	D-BLAPL/10653/2025	STATE OF ODISHA MANOJ KUMAR BAJPAYEE VS	AMITAV TRIPATHY VS	// GAISILET /25 /2025 ()	
45	D-BLAPL/10655/2025	STATE OF ODISHA SAGAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// / /0 () //	

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46	D-BLAPL/10661/2025	PREMANANDA BARIK @ AKASH @ SADANANDA ROY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /75 /2025 () //	
47	D-BLAPL/10668/2025	AJIT SIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
48	D-BLAPL/10671/2025	PUJURA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /50 /2025 () //	
49	D-BLAPL/10676/2025	MD. JAMIL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	/ /0 () //	
50	D-BLAPL/10678/2025	BIJAY @ SANGRAM PANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /27 /2025 () //	
51	D-BLAPL/10679/2025	BEEN JOHN NAYAK @ BITU BIJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /136 /2021 () //	
52	D-BLAPL/10690/2025	SADAB NAUBAHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 () //	
53	D-BLAPL/10696/2025	SILU @ PADMA LOCHAN GOCHAYAT VS STATE OF ODISHA	ASUTOSH MOHANTY VS	NAYAGARH /254 /2024 () //	
54	D-BLAPL/10699/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /182 /2024 () //	
55	D-BLAPL/10702/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /249 /2025 () //	
56	D-BLAPL/10711/2025	SANGRAM ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /171 /1999 () //	
57	D-BLAPL/10712/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	JHIRPANI P.S. /46 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10715/2025	MANOJ MOHANTY	SATYA PURNA PABNDA	ERASAMA /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMAPL/14029/2025	JWALA ROLLER FLOUR MILLS PVT. LTD., KOLKATA	AANURAG PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMP/13924/2025	MANMOHAN MOHAPATRA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		USHARANI RATH		//	
61	D-CMP/13925/2025	PRAMOD KUMAR SAHOO	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		KAMAL KUMAR SAHOO		//	
62	D-CMP/13969/2025	SANTOSH KUMAR BARIK	PRADEEP KUMAR MOHANTY	//	
		VS	VS	()	
		GAYATRI MOHAN BARIK		//	
63	D-CMP/13974/2025	SUNITA BEHERA	HARMOHAN DHAL	//	AOD20250000069C202500006
		VS	VS	()	
		SUSANTA BEHERA		//	
64	D-CMP/13976/2025	NABA KUMAR SHAW	MANASH RANJAN BAUG	//	AOR20220002374C202500048
		VS	VS	()	
		SISIR KUMAR PAL		//	
65	D-CMP/14001/2025	MINATI NAYAK	SATYA RANJAN MOHAPATRA	//	
		VS	VS	()	
		D.M., LIFE INSURANCE CORPORATION OF INDIA, CUTTACK		//	
66	D-CMP/14012/2025	SASHI BARAD	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
		DASARATHI SAHOO		//	
67	D-CMP/14033/2025	KISHORE KUMAR AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY	//	AOR20250000161C202500009
		VS	VS	()	
		KRISHNA CHANDRA BANKA @ AGRAWAL		//	
68	D-CMP/14043/2025	SAFINA BIBI	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500054
		VS	VS	()	

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		COLLECTOR, BHADRAK		//	
69	D-CMP/14092/2025	BIRANCHI NARAYAN SAHU @ BIRANCHI SAHOO	ASHOK KUMAR ROUT	//	
		VS	VS	0	
		BENUDHAR RATH		//	
70	D-CMP/14120/2025	GOURANGA CHANDRA MAHAPATRA	KABIR KUMAR JENA	//	
		VS	VS	0	
		KEDARNATH MAHAPATRA		//	
71	D-CMP/14144/2025	KARUNAKARA PRADHAN @ KARUNAKAR PRADHAN	ANJODHYA RANJAN DASH	//	
		VS	VS	0	
		BINOD CHANDRA PADRA		//	
72	D-CONTC/13927/2025	JATAKISHORE DASH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
73	D-CONTC/13949/2025	RABI NARAYAN DAS	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
74	D-CONTC/13955/2025	NILANCHALA PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
75	D-CONTC/13956/2025	BAIJAYANTI NAYAK	BIKASKUMAR ROUSTRAY	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
76	D-CONTC/13957/2025	RAMESH CHANDRA NATH	BIKASH KUMAR ROUSTRAY	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
77	D-CONTC/13965/2025	LILIBALA ROUT	ADV.	//	
		VS	VS	0	
		P.ARTHANARI, IAS		//	
78	D-CONTC/13980/2025	PRASANTA KUMAR SINGH SAMANTA	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
79	D-CONTC/13981/2025	MANJULATA DASH	SATYABRATA SATAPATHY	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/13986/2025	SUMANTA KUMAR APAT VS HRUDANANDA ADHA,BLOCK DEVELOPMENT OFFICER,JHUMPURA,KEONJHAR	ADV. VS	// 0	
81	D-CONTC/13991/2025	BABAJI CHARAN MALLICK VS SHALINI PANDIT, IAS	ADV. VS	// 0	
82	D-CONTC/13993/2025	BIMOD KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
83	D-CONTC/14013/2025	MANJUSHREE SENAPATI VS SHALINI PANDIT, IAS	ADV. VS	// 0	
84	D-CONTC/14016/2025	RAMA CHANDRA DASH VS SHALINI PANDIT, IAS	ADV. VS	// 0	
85	D-CONTC/14017/2025	HAJARI MUDULI VS SHALINI PANDIT, IAS	ADV. VS	// 0	
86	D-CONTC/14018/2025	SUCHITRA TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// 0	
87	D-CONTC/14021/2025	DEBA PRASAD PANDA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
88	D-CONTC/14023/2025	RAMANI MAHPATRA VS GENDRA KUJUR,DEO,DEOGARH	ADV. VS	// 0	
89	D-CONTC/14027/2025	PARAMANANDA PALEI VS VIJAYA AMRUTA KULANGE,LABOUR COMMISSIONER	ADITYA MISHRA VS	// 0	
90	D-CONTC/14038/2025	CHARULATA SAHOO VS ANU GARG,COMM-CUM-SECRETARY,WATER RESOURCES DEPARTMENT,BBSR,KHURDA	MANORANJAN MISHRA VS	// 0	
91	D-CONTC/14058/2025	SAMPATI BISWAKESHAN	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/14061/2025	PRANITA PADHY	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
93	D-CONTC/14064/2025	NARA PRAVA NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/14069/2025	LAXMIDHARA MOHANTY	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, COMM-CUM-SECRETARY,BBSR,KHURDA		//	
95	D-CONTC/14072/2025	MAYADHAR MALLICK	KALPATARU MISHRA	//	
		VS	VS	0	
		JOGENDRA SAHOO,BRANCH MANAGER,INDUSLAND BANK,BAJRAKBATI ROAD,CUTTACK//		//	
96	D-CONTC/14074/2025	BISHNU PRIYA PRADHAN	ADV.	//	
		VS	VS	0	
		ANANDA KUMAR BEHERA,BLOCK EDUCATION OFFICER,KESINGA,KALAHANDI		//	
97	D-CONTC/14121/2025	MIRZA SIDDIQUE BAIG	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
98	D-CONTC/14123/2025	SK.NAJIBULLAH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
99	D-CONTC/14125/2025	SUBASH CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
100	D-CONTC/14126/2025	JAGANNATH ROUT	ADV.	//	
		VS	VS	0	
		SHREE SATYABRATA SAHU,IAS		//	
101	D-CONTC/14127/2025	SUSHREETA BARICK	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
102	D-CRLA/10540/2025	TARANISEN BEHERA	BASUDEV MISHRA	DHANUPALI /364 /2017	
		VS	VS	0	

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103	D-CRLA/10542/2025	STATE OF ODISHA NIRMAL SAHOO @ SAHU VS	DEBASIS MISHRA VS	// CHHENDIPADA /567 /2024 ()	AOR20230001300C202500030
104	D-CRLA/10543/2025	STATE OF ODISHA KULAMANI PRADHAN VS	RAMESH CHANDRA MAHARANA VS	// CUTTACK VIGILANCE /52 /2016 ()	
105	D-CRLA/10565/2025	STATE OF ODISHA(VIG.) JAYAKRUSHNA BAHUBALENDRA @ JITU VS	MANAS KUMAR CHAND VS	// CAPITAL P.S. /445 /2017 ()	
106	D-CRLA/10569/2025	STATE OF ODISHA MAHAMMAD CHAND @ MD.CHAND VS	MANAS KUMAR CHAND VS	// / 0 ()	
107	D-CRLA/10589/2025	STATE OF ODISHA SUSHA @ SUSANTA KUMAR AKHUA VS	DEVASHIS PANDA VS	// BANKI /283 /2020 ()	AOR20220001247C202500050
108	D-CRLA/10593/2025	STATE OF ODISHA NISITH NISANT MALU VS	DEVASHIS PANDA VS	// VIGILANCE PS (BERHAMPUR) /7 /2021 ()	AOR20220001247C202500051
109	D-CRLA/10609/2025	STATE OF ODISHA(VIG.) FATIMA BIBI VS	SITIKANT MISHRA VS	// PHIRINGIA /42 /2018 ()	
110	D-CRLA/10614/2025	STATE OF ODISHA SK. RAJA @ MEHEBUB @ BABU VS	ARIJEET MISHRA VS	// JEYPORE SADAR /32 /2011 ()	
111	D-CRLA/10666/2025	STATE OF ODISHA BUDU HARIJAN VS	SUBODH KUMAR MOHANTY VS	// JEYPORE SADAR /15 /2017 ()	
112	D-CRLA/10680/2025	STATE OF ODISHA MADHU JANI VS	SURYAKANTA DWIBEDI VS	// KODINGA /56 /2023 ()	
113	D-CRLA/10681/2025	STATE OF ODISHA SUNIL KUMAR MOHANTA @ SUNIL KUMAR MAHANTA VS	PARVATHA SARATHI DAS VS	// PATNA /178 /2020 ()	AOD20240000364C202500052
		STATE OF ODISHA		//	

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114	D-CRLA/10686/2025	BIDU MAHALI @ TIRKEY VS STATE OF ODISHA	BISWAJIT NAYAK VS	BRAHMANITARANG /35 /2017 () //	
115	D-CRLA/10708/2025	ROSHAN KUMAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /217 /2015 () //	
116	D-CRLMA/10527/2025	RASMITA SWAIN VS MANAS RANJAN MAHAPATRA	SANJAY KUMAR BEHERA VS	BALUGAON P.S. /236 /2024 () //	
117	D-CRLMC/10532/2025	AJIT KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /115 /2019 () //	AOD20240000242C202500057
118	D-CRLMC/10549/2025	BIJAY KUMAR RANA VS SABYASACHI SAHOO	MONOMOY BASU VS	/ /0 () //	
119	D-CRLMC/10557/2025	KSHITISH KUMAR TRIPATHY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	SORO /183 /2025 () //	
120	D-CRLMC/10560/2025	BIBHUTI BHUSAN BARADA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /143 /2020 () //	
121	D-CRLMC/10574/2025	SUBASH GOCHAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /24 /2009 () //	
122	D-CRLMC/10576/2025	AMAR RAJAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARBIL /62 /2025 () //	
123	D-CRLMC/10592/2025	SUSANTA KHUNTIA @ SUSANTA KUMAR KHUNTIAHAREKRUSHNA DASH VS STATE OF ODISHA	VS	KAMAKHYANAGAR /151 /2025 () //	AOD20240000001C202500104
124	D-CRLMC/10598/2025	KUNI RAO @ DIDI @ DEI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	SEMILLIGUDA /96 /2016 () //	
125	D-CRLMC/10605/2025	ARABINDA DEHURY	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /51 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/10607/2025	GURU SWAIN @ GURU KRUSHNA SWAIN	ACHYUTANANDA PATTANAIK	AIR FIELD P.S. /298 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/10610/2025	MADAN MALLICK	AMULYA RATNA PANDA	BALLIGUDA /192 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/10617/2025	SIRI @ SRIKANT MALLIK	PANCHANAN PANIGRAHI	BHUBAN /100 /2019	AOD2025000009C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/10620/2025	SANDIP PATRA	ARIJEET MISHRA	RAMACHANDRAPUR /129 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/10629/2025	RANJIT SAHOO	ASISH KUMAR RAY	TIHIDI /360 /2020	AOD20230000467C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/10631/2025	M/S HOTEL DIVINE, PURI	SAIBRATA RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/10644/2025	KHIRABDHIRAJ MAHAPATRA	SURJAY NARAYAN SAHU	JEYPORE VIGILANCE /51 /2017	AOD20240000001C202500102
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
133	D-CRLMC/10646/2025	RABINARAYAN PUHAN	SURJAY NARAYAN SAHU	JEYPORE VIGILANCE /51 /2017	AOD20240000001C202500103
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
134	D-CRLMC/10647/2025	SWARUP SANJEB SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /152 /2025	AOD20250000009C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/10650/2025	JAGNYA TRIPATHY	BIBHU PRASAD MOHANTY	BALANGA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/10657/2025	GHADU@GANDU KIRSANI@TEKA	ANANTA NARAYAN PATTANAYAK	MACHHKUND /102 /2020	
		VS	VS	()	

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137	D-CRLMC/10662/2025	STATE OF ODISHA PURNA CHANDRA BEHERA VS	NIRANJAN PANDA VS	// /0 ()	
138	D-CRLMC/10665/2025	STATE OF ODISHA BHIKARI CHARAN SAHU VS	MANOJ KUMAR PANDA VS	// KANTABANIA PS /55 /2015 ()	
139	D-CRLMC/10670/2025	STATE OF ODISHA PRAMAD SAHU @ PRAMOD SAHU VS	AMITAV TRIPATHY VS	// RAIGHAR /21 /2018 ()	
140	D-CRLMC/10672/2025	STATE OF ODISHA ALOK KUMAR GIRI VS	SANDEEP RAJ PANDA VS	// BAMBARI /87 /2020 ()	
141	D-CRLMC/10677/2025	STATE OF ODISHA DINESH KUMAR BEHERA VS	BHARAT JALLI VS	// CYBER CRIME AND ECONOMIC OFFENCES, KODALA AND 1561C002500041 ()	
142	D-CRLMC/10689/2025	STATE OF ODISHA NILU PRADHAN VS	SUJIT KUMAR PATNAIK VS	// KODALA /61 /2022 ()	
143	D-CRLMC/10691/2025	STATE OF ODISHA SK.ZAHID ALI VS	RAJU KUMAR SATPATHY VS	// /0 ()	
144	D-CRLMC/10693/2025	STATE OF ODISHA RAJA ASHIS RANJAN PRATAP SINGH S.KAMARAJU ACHARY VS	SURAJ MOHANTY VS	// DHARAKOT PS /138 /2016 ()	
145	D-CRLMC/10694/2025	STATE OF ODISHA ANIL KUMAER DASH VS	BISWAJIT RANJAN TRIPATHY VS	// CDA-II /90 /2023 ()	
146	D-CRLMC/10697/2025	STATE OF ODISHA DAITARI@DIBAKAR NAYAK VS	AMULYA RATNA PANDA VS	// BELAGARH /3 /2001 ()	
147	D-CRLMC/10698/2025	STATE OF ODISHA SANJAY KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// MAHILA P.S.(BBSR) /182 /2022 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/10701/2025	GANGADHAR PANIGRAHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /9 /2017 () //	
149	D-CRLMC/10704/2025	TAPAS RANJAN PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAIKERA /234 /2023 () //	
150	D-CRLMP/10536/2025	JARA BIBI VS D.G. OF POLICE, ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 () //	
151	D-CRLMP/10558/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
152	D-CRLMP/10562/2025	CHITTA RANJAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
153	D-CRLMP/10566/2025	SUKANTA BHOI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
154	D-CRLMP/10567/2025	ASIT KUMAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
155	D-CRLMP/10580/2025	PRAHALLAD PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ /0 () //	
156	D-CRLMP/10587/2025	BANAJA KANUNGO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //	
157	D-CRLMP/10590/2025	AMARNATH PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //	
158	D-CRLMP/10602/2025	PITAMBAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
159	D-CRLMP/10635/2025	SANTOSH KUMAR SINGH	ASISH KUMAR RAY	/ /	AOD20230000467C202500015

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/10656/2025	ANUSAYA DEVI AGARWAL	ASHOK KUMAR SARANGI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/10713/2025	SUBHASIS DASH	PABITRA KUMAR NAYAK	//0	
		VS	VS	()	
		SUPRABHA DASH		//	
162	D-CRLMP/10718/2025	RASHMIREKHA PARIDA @ KAMILA	PANKAJ KHANDELWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/10674/2025	PRADIP KUMAR SAHU	SANDEEP RAJ PANDA	BALASORE VIGILANCE /26 /2018	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
164	D-CRLREV/10710/2025	BINAYA KUMAR DEEP @ SANA	JNYANANANDA PANDA	MUDANPUR RAMPUR /150 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRP/13964/2025	SURENDRANATH JENA	EKTA AGARWAL	//	
		VS	VS	()	
		MADHAB PRASAD JENA		//	
166	D-CRP/14087/2025	RANGU VENKATAMMA	BAIBASWATA PANIGRAHI	//	
		VS	VS	()	
		RANGU MURALI		//	
167	D-FAO/13914/2025	STATE OF ODISHA	DEBASHISH TRIPATHY,A.G.A	//	LOD20240000200C202500173
		VS	VS	()	
		AKSHAYA KUMAR DASH		//	
168	D-FAO/13916/2025	STATE OF ODISHA	DEBASHISH TRIPATHY,A.G.A	//	LOD20240000200C202500175
		VS	VS	()	
		PREMCHAND PATTNAIK		//	
169	D-FAO/13918/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202500174
		VS	VS	()	
		SAROJ KUMAR MOHAPATRA		//	
170	D-FAO/13919/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202500165
		VS	VS	()	

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182	D-MACA/14073/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS MANOJ KUMAR MAHAKUD	GIRIJA PRASAD DUTTA VS	// 0 //	
183	D-MACA/14080/2025	RINA RANI NAYAK @ BEHERA VS PRASANTA KUMAR LENKA	BIRANCHI NARAYAN RATH VS	// 0 //	
184	D-MACA/14086/2025	RINA RANI NAYAK @ BEHERA VS PRASANTA KUMAR LENKA	BIRANCHI NARAYAN RATH VS	// 0 //	
185	D-MACA/14099/2025	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM GENERAL INSURANCE CO.LTD.,KHURDA VS CHARAN BEHERA	BIRANCHI NARAYAN RATH VS	// 0 //	
186	D-MACA/14102/2025	MANAGER LEGAL, ACKO GENERAL INSURANCE CO.LTD., VS JHUMURI JENA	SKTIRUPLAL VS	// 0 //	
187	D-MACA/14104/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS URMILA SAHOO	PRASANTA KUMAR MAHALI VS	// 0 //	
188	D-MATA/14142/2025	ASHISH KUMAR MISHRA VS SHIBANI DASH	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	
189	D-OTAPL/14036/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS M/S DISHA REALCON PVT LTD.	TANMAY MISHRA VS	// 0 //	AOR20220001780C202500042
190	D-OTAPL/14037/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR VS AJAY GUPTA, E/O MANISH KHEMKA,DIRECTOR, M/S DISHA REALCON PVT. LTD.	TANMAY MISHRA VS	// 0 //	AOR20220001780C202500043
191	D-RPFAM/14096/2025	MANOJ KUMAR PANIGRAHI VS SURENDRA PANIGRAHI	SUSANTA KUMAR LENKA VS	// 0 //	
192	D-RSA/13997/2025	RENU PRADHAN VS M.SANJUKTA PATRA	TANMAY MISHRA VS	// 0 //	
193	D-RSA/14039/2025	SURENDRA MAJHI @ JENA MAJHI @ HEMBRAM	SOUGAT DASH	//	AOD20240000012C202500073

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		VS	VS	()	
194	D-RSA/14081/2025	RABINDRA MOHANTA RAJENDRA KUMAR DAS	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
195	D-RSA/14119/2025	AJAY KUMAR SAMAL ASHOK KUMAR PATTANAYAK	BISWA PRAKASH DHAL	//	
		VS	VS	()	
196	D-TRP(C)/13944/2025	KISHORE PATTANAYAK SUBHADRA SAHOO	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
197	D-TRP(C)/13951/2025	ANIL KUMAR SAHOO ROJALIN KHATUA	PRIYA RANJAN SINGH	//	
		VS	VS	()	
198	D-TRP(C)/14135/2025	SUSHIL KUMAR KHATUA SARMISTHA MALLA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	()	
199	D-WA/13911/2025	SWARUP KUMAR SAMAL STATE OF ODISHA	BIMBISAR DASH, A.G.A	//	LOD20240000172C202500167
		VS	VS	()	
200	D-WA/14019/2025	ASHOK KUMAR MOHANTY DINAKRUSHNA PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
201	D-WA/14044/2025	STATE OF ODISHA STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202500176
		VS	VS	()	
202	D-WA/14045/2025	DR. SUDHIRA PATNAIK STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202500170
		VS	VS	()	
203	D-WA/14046/2025	DR SAHADEV SWAIN PEETABAS BEHERA	JUDHISTHIR SAHOO	//	AOD20220003315C202500025
		VS	VS	()	
204	D-WA/14094/2025	STATE OF ODISHA BANSIDHAR SENAPATI	ADV.	//	
		VS	VS	()	

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205	D-WA/14117/2025	STATE BANK OF INDIA, MAHARASHTRA CHIEF MANAGER, UNION BANK OF INDIA, CUTTACK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
206	D-WP(C)/13905/2025 WP(C)/9740/2025	M/S. KALINGA POLYPACKS PVT. LTD., CUTTACK MITHILA BEHERA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
207	D-WP(C)/13906/2025	STATE OF ODISHA INDIRA KAMILA	DAITARI BEHERA	//	
		VS	VS	0	
208	D-WP(C)/13907/2025	ADDL. CT AND GST OFFICER, BALASORE CIRCLE BHABAGRAHI LENKA	ITISHREE TRIPATHY	//	
		VS	VS	0	
209	D-WP(C)/13908/2025 WP(C)/9825/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, CHOUDWAR RANGE, CUTTACK SATYABAN SAHU	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
210	D-WP(C)/13909/2025 WP(C)/9737/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	GAGAN BIHARI SINGH	//	
		VS	VS	0	
211	D-WP(C)/13910/2025 WP(C)/9821/2025	SUB-COLLECTOR, DHENKANAL BARUN KUMAR SAHU	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
212	D-WP(C)/13912/2025	STATE OF ODISHA SUSHANTA PRASAD NAIK	PRAFULLA KUMAR MAHAPATRA	//	
		VS	VS	0	
213	D-WP(C)/13913/2025	STATE OF ODISHA PABANANANDA BARIK	LALATENDU SAMAL	//	
		VS	VS	0	
214	D-WP(C)/13915/2025	STATE OF ODISHA BIRENDRA TANDIA	PRAFULLA KUMAR MAHAPATRA	//	
		VS	VS	0	
215	D-WP(C)/13917/2025 WP(C)/9772/2025	STATE OF ODISHA LAXMAN MARNDI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/13921/2025	DASARATH KISAN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// () //	
217	D-WP(C)/13922/2025 WP(C)/9813/2025	CHINARI JHULI SUBUDHI @ C.H JHULI SUBUDHI VS CHIEF EXECUTIVE OFFICER, TPSODL, BBSR	KISHORE KUMAR MISHRA VS	// () //	AOD20240000867C202500008
218	D-WP(C)/13923/2025 WP(C)/9827/2025	KAMAL KUMAR KAPUR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //	AOD20240000867C202500010
219	D-WP(C)/13926/2025	BINAY KUMAR PARIDA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	BIPIN KUMAR NAYAK VS	// () //	
220	D-WP(C)/13928/2025	ATISH KUMAR DAS VS THE DIRECTOR GENERAL SECRETARIAT BOARDER SECURITY FORCE(BSF)	RAMAKANTA PANDA VS	// () //	AOD20240000348C202500013
221	D-WP(C)/13931/2025	DEBRAJ DASH VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
222	D-WP(C)/13932/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
223	D-WP(C)/13933/2025	M/S BALDEO SAHU SHIVA PRASAD SAHU, BALANGIR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
224	D-WP(C)/13935/2025	M/S BALDEV SAHU AND SONS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
225	D-WP(C)/13936/2025	NITIN K SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// () //	
226	D-WP(C)/13937/2025	HEMALATA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
227	D-WP(C)/13938/2025	KAMAL LOCHAN DHAKAD	RAJIB LOCHAN PATTNAIK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/13940/2025	ASHIS RANJAN SAHU	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK		//	
229	D-WP(C)/13941/2025	ASHIS RANJAN SAHU	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST , ODISHA		//	
230	D-WP(C)/13942/2025	PUSPANJALI MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		BANK OF BARODA, BBSR		//	
231	D-WP(C)/13943/2025	SUBHADRA SAHOO	MADAN MOHAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/13945/2025	DURYODHAN SAHOO	NIRMAL CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/13946/2025	PRABODHA KUMAR BARAD	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/13947/2025	BENGA SAHOO	SWAPNIL ROY	//	AOR20220001600C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/13948/2025	SHANKUNTALA MALIK	SANJIB MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/13950/2025	RUDRANARAYAN CHHATOI	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/13952/2025	PUSPALATA ROUT	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/13953/2025	DILLIP KUMAR NANDA	SIDHESWAR MALLIK	//	
		VS	VS	()	

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239	D-WP(C)/13954/2025	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500020
240	D-WP(C)/13958/2025	STATE OF ODISHA KESHABA CHANDRA SETHI VS	PRAVAT KUMAR NAYAK VS	// // ()	
241	D-WP(C)/13959/2025	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	ANNADA PRASAD MOHANTY VS	// // ()	
242	D-WP(C)/13960/2025	STATE OF ODISHA JAYANTI DAS VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
243	D-WP(C)/13961/2025	STATE OF ODISHA PUSPITA JENA VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
244	D-WP(C)/13962/2025	STATE OF ODISHA SARAT CHANDRA DAS VS	BADRINARAYAN PANDA VS	// // ()	
245	D-WP(C)/13963/2025	STATE OF ODISHA SANJUKTA PATRA VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	AOD20240000714C202500008
246	D-WP(C)/13966/2025 WP(C)/9806/2025	UNION OF INDIA SUMATI SAHOO VS	RAJENDRA KRUSHNA BOSE VS	// // ()	
247	D-WP(C)/13967/2025	STATE OF ODISHA PURNA CHANDRA BHUYAN VS	KSHIROD KUMAR ROUT VS	// // ()	
248	D-WP(C)/13968/2025	STATE OF ODISHA NILAKANTHA MOHANTA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500036
249	D-WP(C)/13970/2025 WP(C)/9792/2025	STATE OF ODISHA BANKA BIHARI DAS VS	JAYANTA KUMAR MAJHI VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/13971/2025	M/S H.S BUILDERS VS STATE TAX OFFICER BHUBANESWAR II CIRCLE	KAJAL SAHOO VS SISIR DAS	// 0 //	
251	D-WP(C)/13972/2025	SOUMYA RAY VS STATE OF ODISHA	SISIR DAS VS SAROJ KUMAR PADHY	// 0 //	
252	D-WP(C)/13973/2025	BINAY KUMAR JINDAL VS UNION OF INDIA	SAROJ KUMAR PADHY VS SUMIT LAL	// 0 //	
253	D-WP(C)/13975/2025	M/S.INDO NISSIN FOODS PVT.LTD., BANGALORE VS FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, NEW DELHI	SARAJ KUMAR PADHY VS SUMIT LAL	// 0 //	
254	D-WP(C)/13977/2025	ANANTA KUMAR SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS SARAT CHANDRA SAMAL	// 0 //	
255	D-WP(C)/13978/2025	SUBANI SAHOO VS DISTRICT AND SESSIONS JUDGE, CUTTACK	SARAT CHANDRA SAMAL VS BANSHIDHAR SATAPATHY	// 0 //	
256	D-WP(C)/13979/2025	KASHINATH MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS BANSHIDHAR SATAPATHY	// 0 //	
257	D-WP(C)/13982/2025	PURNA CHANDRA BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS ATMAJIT MANMITH DAS	// 0 //	
258	D-WP(C)/13983/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS UPENDRA KUMAR SAMAL	// 0 //	AOD20250000255C202500006
259	D-WP(C)/13984/2025	TUSHARKANTA PARIJA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS BANSIDHAR SATAPATHY	// 0 //	
260	D-WP(C)/13985/2025	M/S. R.K. INTERIOR AND EXTERIOR,(M/S R.K. TRADES & SERVICES),CUTTACK VS PR. COMMISSIONER, GST,CENTRAL EXCISE,BHUBANESWAR	BANSIDHAR SATAPATHY VS KANANBALA ROY CHOUDHURY	// 0 //	AOD20220001936C202500010
261	D-WP(C)/13987/2025	M/S. ANALOGIC WEIGHING AND AUTOMATION	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500036

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		VS	VS	()	
262	D-WP(C)/13988/2025	ASSISTANT COMMISSIONER, GST AND CX,SAMBALPUR SAROJINI DAS	SATYABRATA SATAPATHY	//	
		VS	VS	()	
263	D-WP(C)/13989/2025	STATE OF ODISHA BARSHA TRIPATHY GUPTA	ATMAJIT MANMITH DAS	//	AOD20250000255C202500005
		VS	VS	()	
264	D-WP(C)/13990/2025	STATE OF ODISHA NAIMISH KUMAR MEHER	SAROJ KUMAR DASH	//	
		VS	VS	()	
265	D-WP(C)/13992/2025	STATE OF ODISHA MAHESWAR PANIGRAHI	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
266	D-WP(C)/13994/2025	STATE OF ODISHA RAMAKANT KAR	TANMAY MISHRA	//	
		VS	VS	()	
267	D-WP(C)/13995/2025	UNION OF INDIA PARIMITA MISHRA	DIGAMBARA MISHRA	//	
		VS	VS	()	
268	D-WP(C)/13996/2025	STATE OF ODISHA REENA NAIK	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
269	D-WP(C)/13998/2025	STATE OF ODISHA SURENDRANATH SINKU	JAYANANDA JENA	//	
		VS	VS	()	
270	D-WP(C)/13999/2025	STATE OF ODISHA M/S DEEPAK MANOHARLAL VAJIR	CHITTA RANAJAN DAS	//	
		VS	VS	()	
271	D-WP(C)/14000/2025	COMMISSIONER (APPEAL) GST CENTRAL EXCISE AND CUSTOMS PABITRA MOHAN PARIDA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
272	D-WP(C)/14002/2025	CHIEF EXECUTIVE OFFICER, TPCODL, B.B.S.R BABULA TRIPATHY	SIVA SANKAR CHAINI	//	
		VS	VS	()	

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273	D-WP(C)/14003/2025	STATE OF ODISHA M/S. PACIFIC INTERNATIONAL PVT. LTD., SUNDARGARH	RITURANJAN DAS	// // ()	
274	D-WP(C)/14004/2025	BABULA TRIPATHY VS COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR	SIVA SANKAR CHAINI VS	// 0	
275	D-WP(C)/14005/2025	STATE OF ODISHA BABULA TRIPATHY VS	SIVA SANKAR CHAINI VS	// // 0	
276	D-WP(C)/14006/2025	STATE OF ODISHA ASHOK GOUD VS COLLECTOR, SUNDARGARH	NIRANJAN PRASAD PATRA VS	// // 0	
277	D-WP(C)/14008/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // 0	AOR20220003344C202500022
278	D-WP(C)/14009/2025	RABINDRA KUMAR JENA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// // 0	
279	D-WP(C)/14010/2025	OM PRAKASH MATTAGAJA SINGH VS STATE OF ODISHA	NIHAL RATH VS	// // 0	
280	D-WP(C)/14011/2025	JASMIN DASH VS SUJIT DASH	BHABANI SHANKAR MISHRA (3) VS	// // 0	
281	D-WP(C)/14014/2025	GADADHAR BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0	
282	D-WP(C)/14015/2025	ANANTA KUMAR PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/14020/2025	TRYAMBH VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// // 0	

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284	D-WP(C)/14022/2025	DILLIP KUMAR DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
285	D-WP(C)/14024/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //	
286	D-WP(C)/14025/2025	SECRETARY GENERAL, PALLI VIKASH., KHURDA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //	
287	D-WP(C)/14026/2025	DR.BISHNU PRASAD KAR VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
288	D-WP(C)/14028/2025	OMM SUPPORT SERVICES, BALASORE VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
289	D-WP(C)/14030/2025	SAHADEV DIGAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
290	D-WP(C)/14031/2025	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
291	D-WP(C)/14032/2025	RAJAT KUMAR TAKRI @ RAJAT TAKRI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
292	D-WP(C)/14034/2025	M/S. JAGABANDHU ENTERPRISES PVT. LTD., BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
293	D-WP(C)/14035/2025 WP(C)/9832/2025	SHEIKH BABU VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
294	D-WP(C)/14040/2025	PRATAP KUMAR UPADHYAYA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
295	D-WP(C)/14041/2025	KALIPADA KIRTANIA	DEEPANKAR PANIGRAHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/14042/2025	ST.XAVIER HIGH SCHOOL, SATYANAGAR, BBSR	SAMEER KUMAR DAS	//	
	WP(C)/9819/2025	VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/14047/2025	JAGABANDHU PADHI	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		THE COLLECTOR, GANJAM		//	
298	D-WP(C)/14048/2025	SASANKA SEKHAR NAYAK	DEEPANKAR PANIGRAHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/14049/2025	SANAT KUMAR AGHARIA	NIBEDITA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/14050/2025	SUDEEP SAHOO	ARIJEET MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/14051/2025	SANJIBANI @ SANJIBINI BHATRA	DEEPANKAR PANIGRAHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/14052/2025	PUSPAKETU PANDA	SUDARSHAN NANDA	//	
		VS	VS	()	
		ODISHA GRAMYA BANK, BBSR		//	
303	D-WP(C)/14053/2025	SANTOSH KUMAR SAHOO	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O., CUTTACK		//	
304	D-WP(C)/14054/2025	BIKASH SABAT	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/14055/2025	SAIKH BAKAR	RITURANJAN CHHOTARAY	//	AOR20220003344C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/14056/2025	KALU CHARAN NAYAK	SANGRAM JENA	//	
		VS	VS	()	

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307	D-WP(C)/14057/2025	STATE OF ODISHA UMESH CHANDRA SAMANTARAY VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// // 0 //	
308	D-WP(C)/14059/2025	TARANISEN GARNAYAK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
309	D-WP(C)/14060/2025	TAPASI DE @ MISHRA VS SARBESWAR MISHRA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
310	D-WP(C)/14062/2025	KUNJA KISHORE PADHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
311	D-WP(C)/14065/2025	PRAHALLAD AGASTI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
312	D-WP(C)/14066/2025	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
313	D-WP(C)/14067/2025	MAHESH BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
314	D-WP(C)/14068/2025	REBATI TRIPATHY VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
315	D-WP(C)/14070/2025 WP(C)/9834/2025	SANGRAM KESHARI PRUSTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
316	D-WP(C)/14071/2025	SURYA NARAYAN BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202500008
317	D-WP(C)/14075/2025	SHERANWALI INFRASTRUCTURE PVT. LTD., ANGULTANMAY MISHRA VS STATE OF ODISHA	VS VS	// 0 //	

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318	D-WP(C)/14076/2025	DAYANIDHI KHAMARI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
319	D-WP(C)/14077/2025	RAJKISHORE PANDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
320	D-WP(C)/14078/2025	VIVEKANANDA MEDICAL MISSION., BBSR VS THE ASSISTANT PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE., BBSR	PRABIN DAS VS	// 0 //	
321	D-WP(C)/14082/2025	SUSILA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
322	D-WP(C)/14083/2025	RUPASI RAGINI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
323	D-WP(C)/14084/2025	SANATAN ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
324	D-WP(C)/14088/2025	NILAMADHABA DALAI VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //	AOR20250000161C202500010
325	D-WP(C)/14089/2025	BHAGABAN BISWAL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500038
326	D-WP(C)/14091/2025	BRAJA KISHORE SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
327	D-WP(C)/14093/2025	SANJUBALA LENKA VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //	
328	D-WP(C)/14095/2025	MINATI KUMARI GOUDA VS THE DISTRICT ELECTION OFFICER CUM COLLECTOR, GANJAM	SANJAY KUMAR PRADHAN VS	// 0 //	
329	D-WP(C)/14097/2025	DIPTIMAYEE PANDA	JAYADEBA BEHERA	//	

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		VS	VS	()	
		ANIL PANDA		//	
330	D-WP(C)/14098/2025	PURNA CHANDRA MISHRA	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/14100/2025	BHUBANESWAR CHARTERED ACCOUNTANTS ASSOCIATION	KOMAL KANANDA PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/14101/2025	M/S. LAL TRADERS AND AGENCIES PVT. LTD., MAYAPUR	SRBHANKAR ROUT	//	
		VS	VS	()	
		THE COMMISSIONER OF CGST AND CENTRAL EXCISE, ROURKELACOMMISSIONERATE, ROURKELA		//	
333	D-WP(C)/14103/2025	PRAKASH KUMAR SAHOO	SIDHANT DWIBEDI	//	AOR20220001213C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/14105/2025	MEERARANI RANA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/14106/2025	BALARAM JENA	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/14107/2025	DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA	SOBOYAN MISHRA	//	
	WP(C)/9835/2025	VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/14108/2025	ANNADA SAMAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
338	D-WP(C)/14109/2025	SABITA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/14111/2025	KARUNAKAR SETHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/14112/2025	RAJANI KANTA PATTANAYAK	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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341	D-WP(C)/14113/2025	STATE OF ODISHA SHANTILATA PADHI VS	MAHENDRA KUMAR SAHOO VS	// // ()	
342	D-WP(C)/14114/2025	STATE OF ORISSA NIRAKARA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
343	D-WP(C)/14115/2025	STATE OF ODISHA INDRAMANI DEHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
344	D-WP(C)/14116/2025	STATE OF ODISHA MAHESWAR BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
345	D-WP(C)/14118/2025	STATE OF ODISHA PARBATI SETHI VS	JOGANANDA PANDA VS	// // ()	
346	D-WP(C)/14122/2025	STATE OF ODISHA CHANDRAKANTA PRUSTY AND ASSOCIATES, BBSRSOUMYA RANJAN PATI VS	VS	// // ()	
347	D-WP(C)/14124/2025	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	SAROJANANDA MISHRA VS	// // ()	
348	D-WP(C)/14128/2025	STATE OF ODISHA ASHOK SAHU VS	KUNAL KUMAR SWAIN VS	// // ()	
349	D-WP(C)/14129/2025	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	SAROJANANDA MISHRA VS	// // ()	
350	D-WP(C)/14130/2025	STATE OF ODISHA DASARATHI JUANGA VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500049
351	D-WP(C)/14131/2025	STATE OF ODISHA RAJKISHORE SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// // () //	

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352	D-WP(C)/14132/2025	M/S ARYAN INVESTA INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	BBSR CHARAN PANDA VS	// 0 //	
353	D-WP(C)/14133/2025	BATAKRISHNA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
354	D-WP(C)/14134/2025	SUSHAMA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
355	D-WP(C)/14136/2025	BIGYAN CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
356	D-WP(C)/14137/2025	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
357	D-WP(C)/14138/2025	SUDARSAN NAHAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
358	D-WP(C)/14139/2025	CASHINO TUDU VS CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL	SHAKTI DATTA TRIPATHY VS	// 0 //	LABOUR COMMISSIONER, KHORDHA
359	D-WP(C)/14140/2025	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
360	D-WP(C)/14141/2025	SAYED NOORAIN HUSSAIN VS ADDITIONAL CT AND GST OFFICER, CUTTACK	PRASANT KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/14143/2025	M/S. ARADHANA PROPERTY DEVELOPMENT PRIVATE LIMITED, VS STATE TAX OFFICER, CT AND GST, BHUBANESWAR-I CIRCLE	BBSR DEBASHY VS	// 0 //	
362	D-WP(C)/14145/2025	MINATI MARNDI VS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION, BBSR	SASIBHUSAN JENA VS	// 0 //	
363	D-WPCRL/10529/2025	SANJIT KUMAR CHOUDHURY	DEVASHIS PANDA	TALABANIA /23 /2025	AOR20220001247C202500049

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	WPCRL/34/2025	VS STATE OF ODISHA	VS	() //	
364	D-WPCRL/10535/2025	BASANTA MAHARANA VS STATE OF ODISHA	SAYANTAN PANDA VS	Maitri Vihar PS /46 /2025 ()	
365	D-WPCRL/10717/2025	GADADHAR JENA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	/ /0 ()	
366	D-ABLAPL/10521/2025	MANAS KHARSEL @ MANAS VS STATE OF ODISHA	Swaraj Patel VS	HEMGIR /116 /2025 ()	AOR20220000246C202500022
367	D-ABLAPL/10525/2025	ABHIRAM BISWAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /120 /2025 ()	
368	D-ABLAPL/10531/2025	KALANDI CHARAN BISWAL VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	CUTTACK VIGILANCE /74 /2016 ()	
369	D-ABLAPL/10533/2025	RADHASHYAM JENA VS STATE OF ODISHA	KUMAR KASHYAP VS	BHOGRAI /74 /2024 ()	AOR20230000401C202500008
370	D-ABLAPL/10538/2025	DHIRENDRA SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /48 /2025 ()	AOR20220003722C202500046
371	D-ABLAPL/10539/2025	BABU SETHI @ SANDIP KUMAR SETHI VS STATE OF ODISHA	DHANANJAYA MUND VS	HANDAPA /61 /2025 ()	
372	D-ABLAPL/10541/2025	SOHAL ALAM @ MD. SOHEL ALAM VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /13 /2025 ()	
373	D-ABLAPL/10545/2025	SHARAD KUMAR SINGH VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	BARBIL /62 /2025 ()	
374	D-ABLAPL/10547/2025	BIBEKANANDA PATTANAYAK VS	SAMBEET PATTANAYAK VS	NIALI /84 /2025 ()	AOR20220001591C202500016

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375	D-ABLAPL/10550/2025	STATE OF ODISHA SARASWATI MALLICK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
376	D-ABLAPL/10551/2025	STATE OF ODISHA SANJAY KHILAR VS	SIDHANT DWIBEDI VS	// TUMUSINGA /51 /2025 ()	AOR20220001213C202500013
377	D-ABLAPL/10552/2025	STATE OF ODISHA MANJUBALA SWAIN VS	BYOMAKESH TRIPATHY VS	// BHANDARIPOKHARI /266 /2022 ()	
378	D-ABLAPL/10554/2025	STATE OF ODISHA SUDHIR BEHERA VS	SAMARENDRA MOHANTY VS	// BARANGA /169 /2025 ()	
379	D-ABLAPL/10556/2025	STATE OF ODISHA RUPESH KUMAR TIADI VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /211 /2025 ()	AOR20220001631C202500097
380	D-ABLAPL/10559/2025	STATE OF ODISHA CHINMAYA KHILAR VS	SIDHANT DWIBEDI VS	// TUMUSINGA /51 /2025 ()	AOR20220001213C202500014
381	D-ABLAPL/10561/2025	STATE OF ODISHA TANMAYA KHILAR VS	SIDHANT DWIBEDI VS	// TUMUSINGA /51 /2025 ()	AOR20220001213C202500015
382	D-ABLAPL/10563/2025	STATE OF ODISHA KUNA NATH @ CHANDRASEKHAR NATH VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /108 /2025 ()	AOR20220000371C202500070
383	D-ABLAPL/10570/2025	STATE OF ODISHA SUJATA DAS VS	MANOJ PANIGRAHI VS	// PATTAMUNDAI RURAL PS /84 /2025 ()	AOR20220001665C202500025
384	D-ABLAPL/10571/2025	STATE OF ODISHA SUMEET DAS VS	BISWABARA DASH VS	// SAMBALPUR TOWN /85 /2025 ()	
385	D-ABLAPL/10572/2025	STATE OF ODISHA ABHIMANYU PRADHAN @ MANUA PRADHAN VS	ALOK KUMAR PANDA VS	// RAJNAGAR /196 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/10573/2025	RAKESH BARIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIMI /65 /2025 () //	
387	D-ABLAPL/10585/2025	BADAL KUMAR PAHADASINGH @ BADAL PAHADSIINGH VS STATE OF ODISHA	ANUSHAYA KUMAR SUBUDHI VS	KHURDA SADAR /274 /2023 () //	
388	D-ABLAPL/10586/2025	PRAKASH SENAPATI @ CHUNU SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 () //	
389	D-ABLAPL/10588/2025	PARESH KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /15 /2025 () //	
390	D-ABLAPL/10591/2025	SATYABRATA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /15 /2025 () //	
391	D-ABLAPL/10595/2025	BHAKTA CHARAN PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /99 /2025 () //	
392	D-ABLAPL/10599/2025	ADITYA SONKAR @ ADITYA KUMAR SONKAR VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	JODA /17 /2025 () //	AOD20240000412C202500002
393	D-ABLAPL/10600/2025	RUDRA PRASAD MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BOUDH /172 /2025 () //	AOD20240000001C202500106
394	D-ABLAPL/10604/2025	RAMESH CHANDRA PRADHAN @ RAMESH CH PRADHAN VS STATE OF ODISHA	DANESH KUMAR MAHANTY VS	PURUNAKATAK /15 /2025 () //	AOD20240000242C202500058
395	D-ABLAPL/10608/2025	RANJEET BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /28 /2025 () //	
396	D-ABLAPL/10612/2025	ANURAG SANKHUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /84 /2025 () //	
397	D-ABLAPL/10619/2025	AMAN KUMAR SAHOO	SURESH KUMAR JENA	RAJGANGPUR /54 /2025	

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FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/10621/2025	BRUNDABAN RANSINGH	ACHYUTANANDA PATTANAİK	BEGUNIA P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/10623/2025	MAHIMA PRADHAN	ARIJEET MISHRA	NANDIPADA /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/10624/2025	HRUDANANDA NAYAK	ARIJEET MISHRA	NANDIPADA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/10625/2025	BRUNDABAN MOHAPATRA	AJIT KUMAR MOHANTY	BAISINGA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/10626/2025	SUKADEV @ SUKADEB BEHERA	BIRAJA PRASAD NANDA	KANIHA /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/10627/2025	SIBU @ SUBRAT BEHERA	RAJALAXMI BISWAL	KANIHA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/10628/2025	DAITARY BEHERA	RAJIV KUMAR MAHANTA	KODALA /473 /2023	AOR20220001662C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/10630/2025	GIRIJA PRASAD NAYAK	JAYANTA KUMAR PADHI	NAUGAON /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/10633/2025	DIPTI PRASAD NAYAK @ DEPAK NAYAK	JAYANTA KUMAR PADHI	NAUGAON /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/10636/2025	DEBARSIDH @ DEBASHISH BEHERA	AMITAV TRIPATHY	KANTAMAL /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/10638/2025	JITENDRA KHATUA	AMITAV TRIPATHY	KANTAMAL /208 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/10639/2025	STATE OF ODISHA RANJAN KUMAR MOHAPATRA VS	MANOJ BIHARI DAS VS	// GUNUPUR /51 /2025 ()	
410	D-ABLAPL/10640/2025	STATE OF ODISHA SUBRATA PALLEI @ SONAM PALLEI VS	DEBASHREE PARIDA VS	// DELANGA /115 /2025 ()	
411	D-ABLAPL/10648/2025	STATE OF ODISHA KRUSHNA KAR @ KRUSHNA CHANDRA KAR VS	AMITAV TRIPATHY VS	// ITAMATI /97 /2025 ()	
412	D-ABLAPL/10649/2025	STATE OF ODISHA APPU DAS @ BINOD CHANDRA BEHERA VS	SMRUTI RANJAN ROUT VS	// BHADRAK RURAL /32 /2025 ()	
413	D-ABLAPL/10652/2025	STATE OF ODISHA SNIGDHA SAGARIKA MAHAKUD @ SIPA VS	SUSANTA KUMAR SAHU VS	// NAYAPALLI P.S. /108 /2025 ()	
414	D-ABLAPL/10654/2025	STATE OF ODISHA TOFAN SETHI VS	JAYADEBA BEHERA VS	// KHARABEL NAGAR P.S. /32 /2025 ()	
415	D-ABLAPL/10658/2025	STATE OF ODISHA SK. ABID VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /202 /2025 ()	
416	D-ABLAPL/10659/2025	STATE OF ODISHA SALIL KUMAR NAG VS	JAYADEBA BEHERA VS	// PATNAGARH /100 /2025 ()	
417	D-ABLAPL/10660/2025	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /202 /2025 ()	
418	D-ABLAPL/10663/2025	STATE OF ODISHA SK. HAMIJUDDIN VS	RAJJEET ROY VS	// SINGLA /71 /2025 ()	AOR20220001462C202500039
419	D-ABLAPL/10664/2025	STATE OF ODISHA SEKH YUSUF VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /202 /2025 () //	

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FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/10667/2025	GAGAN RAUT @ GAGAN ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /712 /2024 () //	
421	D-ABLAPL/10669/2025	SAROJ SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	JAJPUR TOWN /160 /2025 () //	
422	D-ABLAPL/10673/2025	BARENDRA KUMAR NAYAK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	SARAT /88 /2024 () //	
423	D-ABLAPL/10675/2025	MD.ZAKIR HOSSAIN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 () //	
424	D-ABLAPL/10682/2025	SONU @ BISWAJIT BISWAL VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /107 /2025 () //	
425	D-ABLAPL/10683/2025	KABIRAJ SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
426	D-ABLAPL/10684/2025	GAGAN GARADA VS STATE OF ODISHA	SURYAKANTA DASH VS	NABARANGAPUR TOWN /386 /2022 () //	
427	D-ABLAPL/10685/2025	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	RAKESH SAHU VS	BALIAPANDA /22 /2021 () //	
428	D-ABLAPL/10687/2025	BASANTA KUMAR ROUT VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BAGHAMARI /125 /2023 () //	
429	D-ABLAPL/10688/2025	LOKANATH SATAPATHY VS STATE OF ODISHA	RAKESH SAHU VS	BALIAPANDA /22 /2021 () //	
430	D-ABLAPL/10692/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	RAKESH SAHU VS	BALIAPANDA /22 /2021 () //	
431	D-ABLAPL/10695/2025	BIJAY DAS @ BANGURU DAS	AMULYA RATNA PANDA	CHANDIPUR /32 /2025	

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FILING REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/10700/2025	ANASUYA BARIK	TUKUNA KUMAR MISHRA	ANANDAPUR /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/10703/2025	MIRMANJARI DAS	BHABANI SANKAR DAS	KENDRAPARA SADAR /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/10705/2025	BISU @ BISHU MAHARANA	SANJIB KUMAR BHANJADEO	NACHUNI /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/10706/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	ORKEL /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/10707/2025	PRAVAT BARIK	SATYABRATA DASH	BHARATPUR PS /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/10709/2025	NARENDRA PRADHAN	SATYABRATA DASH	TOMANDO /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/10714/2025	UMAKANTA MOHANTY	SANGRAMJIT PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/10716/2025	UMAKANTA MOHANTY	SANGRAMJIT PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :07/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GA/44/2001 GA/44/2001	STATE MP	A.G.A.	1/2025
2	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		1/2025
3	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		2/2025
4	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		3/2025
5	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		4/2025
6	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		5/2025
7	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		6/2025
8	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		7/2025
9	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		8/2025
10	D-WPCRL/10529/2025 WPCRL/34/2025	SANJIT KUMAR CHOUDHURY MP	DEVASHIS PANDA	8/2025
11	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		9/2025
12	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		10/2025
13	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		11/2025
14	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		12/2025
15	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		13/2025
16	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		14/2025
17	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		15/2025
18	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		16/2025
19	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		17/2025
20	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		18/2025
21	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		19/2025
22	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		20/2025
23	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		21/2025
24	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		22/2025
25	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		23/2025
26	D-FA/7/1984	NRUSINGH CH JENA		

	FA/7/1984	MP		24/2025
27	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		25/2025
28	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		26/2025
29	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		27/2025
30	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		28/2025
31	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		29/2025
32	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		30/2025
33	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		31/2025
34	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		32/2025
35	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		33/2025
36	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		34/2025
37	D-CRP/14087/2025	RANGU VENKATAMMA	BAIBASWATA PANIGRAHI	
	CRP/ /	MP		34/2025
38	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		35/2025
39	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		36/2025
40	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		37/2025
41	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		38/2025
42	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		39/2025
43	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		40/2025
44	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		41/2025
45	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		42/2025
46	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		43/2025
47	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		44/2025
48	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		45/2025
49	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		46/2025
50	D-RFA/24/2006	RUKMANI PRADHAN	M/S.UPENDRA KU.SAMAL	
	RFA/24/2006	MP		47/2025
51	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		47/2025
52	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		48/2025
53	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		49/2025
54	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		50/2025
55	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		51/2025
56	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		52/2025
57	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		53/2025

58	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		54/2025
59	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		55/2025
60	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		56/2025
61	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		57/2025
62	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		58/2025
63	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		59/2025
64	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		60/2025
65	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		61/2025
66	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		62/2025
67	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		63/2025
68	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		64/2025
69	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		65/2025
70	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		66/2025
71	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		67/2025
72	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		68/2025
73	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		69/2025
74	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		70/2025
75	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		71/2025
76	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		72/2025
77	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		73/2025
78	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		74/2025
79	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		75/2025
80	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		76/2025
81	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		77/2025
82	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		78/2025
83	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		79/2025
84	D-CRLMP/10656/2025 CRLMP/ /	ANUSAYA DEVI AGARWAL MP	ASHOK KUMAR SARANGI	79/2025
85	D-CRLMP/10713/2025 CRLMP/ /	SUBHASIS DASH MP	PABITRA KUMAR NAYAK	80/2025
86	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		80/2025
87	D-FA/7/1984 FA/7/1984	NRUSINGH CH JENA MP		81/2025
88	D-CRLMP/10718/2025 CRLMP/ /	RASHMIREKHA PARIDA @ KAMILA MP	PANKAJ KHANDELWAL	81/2025
89	D-LAA/39484/2024	DHIREN CHANDRA PRADHAN	SARBESWAR BEHERA	

	LAA/38/2024	MP		82/2025
90	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		82/2025
91	D-OTAPL/14036/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)	TESHBHUBANESWARAPATHY,SR.S.C	
	OTAPL/ /	MP		82/2025
92	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		83/2025
93	D-OTAPL/14036/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)	TESHBHUBANESWARAPATHY,SR.S.C	
	OTAPL/ /	MP		83/2025
94	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		84/2025
95	D-OTAPL/14037/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)	TESHBHUBANESWARAPATHY,SR.S.C	
	OTAPL/ /	MP		84/2025
96	D-OTAPL/14037/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)	TESHBHUBANESWARAPATHY,SR.S.C	
	OTAPL/ /	MP		85/2025
97	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		85/2025
98	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		86/2025
99	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		87/2025
100	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		88/2025
101	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		89/2025
102	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		90/2025
103	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		91/2025
104	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		92/2025
105	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		93/2025
106	D-FA/7/1984	NRUSINGH CH JENA		
	FA/7/1984	MP		94/2025
107	D-TRP(C)/13944/2025	SUBHADRA SAHOO	PRANAB RANJAN CHHATOI	
	TRP(C)/ /	MP		106/2025
108	D-TRP(C)/13951/2025	ROJALIN KHATUA	PRIYA RANJAN SINGH	
	TRP(C)/ /	MP		107/2025
109	D-TRP(C)/14135/2025	SARMISTHA MALLA	SANTOSH KUMAR SAMANTARAY	
	TRP(C)/ /	MP		108/2025
110	D-CONTC/1955/2023	SHAKTI PRASAD KAR	MR.MOHIT AGARWAL	
	CONTC/1955/2023	MP		143/2025
111	D-CONTC/5712/2023	API DANGUA	SANJIB MOHANTY	
	CONTC/5712/2023	MP		144/2025
112	D-CONTC/1383/2017	DR.PRASANA KU MISHRA	DEVI PRASAD DASH	
	CONTC/1383/2017	MP		145/2025
113	D-RVWPET/7898/2025	SATYANARAYAN BAI	ADV.	
	RVWPET/ /	MP		162/2025
114	D-RVWPET/359/2023	SUBHASINI MEHER	SANJIBANI MISHRA	
	RVWPET/359/2023	MP		163/2025
115	D-RPFAM/12849/2025	SATYAJIT PATRA	KISHORE CHANDRA RAJGURU MOHAPATRA	
	RPFAM/ /	MP		165/2025
116	D-RPFAM/41280/2024	SANTOSH KUMAR PRAHARAJ	BYOMAKESH TRIPATHY	
	RPFAM/274/2024	MP		166/2025
117	D-RPFAM/14096/2025	MANOJ KUMAR PANIGRAHI	SUSANTA KUMAR LENKA	
	RPFAM/ /	MP		167/2025
118	D-RPFAM/14096/2025	MANOJ KUMAR PANIGRAHI	SUSANTA KUMAR LENKA	
	RPFAM/ /	MP		168/2025
119	D-CMAPL/14029/2025	JWALA ROLLER FLOUR MILLS PVT. LTD.,	KOUKAGPATI	
	CMAPL/ /	MP		208/2025
120	D-CMAPL/10724/2025	SHESHADEV PRADHAN	SHASHI BHUSAN JENA	
	CMAPL/ /	MP		209/2025

121	D-MATA/11951/2025 MATA/ /	SOUMYASHREE NANDA MP	NIRMAL KISHORE RATH	210/2025
122	D-MATA/14142/2025 MATA/ /	ASHISH KUMAR MISHRA MP	SUSANTA SEKHAR MOHAPATRA	211/2025
123	D-MATA/14142/2025 MATA/ /	ASHISH KUMAR MISHRA MP	SUSANTA SEKHAR MOHAPATRA	212/2025
124	D-FAO/13914/2025 FAO/ /	STATE OF ODISHA MP	DEBASHISH TRIPATHY,A.G.A	252/2025
125	D-FAO/13914/2025 FAO/ /	STATE OF ODISHA MP	DEBASHISH TRIPATHY,A.G.A	253/2025
126	D-FAO/13916/2025 FAO/ /	STATE OF ODISHA MP	DEBASHISH TRIPATHY,A.G.A	254/2025
127	D-FAO/13916/2025 FAO/ /	STATE OF ODISHA MP	DEBASHISH TRIPATHY,A.G.A	255/2025
128	D-FAO/457/2022 FAO/457/2022	GITARANI PANIGRAHI MP		256/2025
129	D-FAO/13918/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	257/2025
130	D-FAO/13918/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	258/2025
131	D-FAO/13919/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	259/2025
132	D-FAO/13919/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	260/2025
133	D-FAO/13920/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	261/2025
134	D-FAO/13920/2025 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	262/2025
135	D-FAO/1041/2019 FAO/1041/2019	HIMANSHU SEKHAR KHAMARI MP	K.K.SWAIN	263/2025
136	D-FAO/1040/2019 FAO/1040/2019	MANAGING COMMITTEE OF GRAM PANCHAYAT MP	K.K.SWAIN HIGH SCHOOL	264/2025
137	D-FAO/1016/2019 FAO/1016/2019	M.C. OF PANCHAYAT HIGH SCHOOL, MP	K.K.SWAIN	265/2025
138	D-FAO/760/2020 FAO/760/2020	MANAGING COMMITTEE OF PANCHAYAT MP	HIGHSCHOOL	266/2025
139	D-FAO/239/2019 FAO/239/2019	RAMA CHANDRA DASH MP	JASPREET KAUR	267/2025
140	D-FAO/14079/2025 FAO/ /	LEGAL OFFICER, M/S. CHOLAMANDALAM MP	GENERAAL INSURANCE CO. LTD., KHURDA	268/2025
141	D-FAO/14085/2025 FAO/ /	LEGAL OFFICER , M/S. CHOLAMANDALAM MP	GENERAAL INSURANCE CO. LTD., KHURDA	269/2025
142	D-FAO/14090/2025 FAO/ /	LEGAL OFFICER, M/S. CHOLAMANDALAM MP	GENERAAL INSURANCE CO. LTD., KHURDA	270/2025
143	D-FAO/14110/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	GASOMATH ROY	271/2025
144	D-CRLREV/4269/2025 CRLREV/78/2025	CHARANJEET SINGH BHAGAL@CHARANJEET SINGH MP	JEET SINGH KUMAR MISHRA	278/2025
145	D-CRLREV/4278/2025 CRLREV/73/2025	CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH MP	JEET SINGH KUMAR MISHRA	279/2025
146	D-CRLREV/10674/2025 CRLREV/ /	PRADIP KUMAR SAHU MP	SANDEEP RAJ PANDA	280/2025
147	D-CRLREV/10710/2025 CRLREV/ /	BINAYA KUMAR DEEP @ SANA MP	JNYANANANDA PANDA	281/2025
148	D-CRLREV/10710/2025 CRLREV/ /	BINAYA KUMAR DEEP @ SANA MP	JNYANANANDA PANDA	282/2025
149	D-BLAPL/7072/2025 BLAPL/2693/2025	VIKRAM SONONE MP	AMULYA RATNA PANDA	435/2025
150	D-BLAPL/4045/2025 BLAPL/1549/2025	ANIL KUMAR MOHANTY MP		436/2025
151	D-BLAPL/8243/2025 BLAPL/3135/2025	GAUTAM KUNDU MP	RAJEEV LOCHAN	437/2025
152	D-BLAPL/2697/2025	SAIYAD JIYAHJUR RAHAMAN	BISWORANJAN SWAIN	

	BLAPL/1039/2025	MP		438/2025
153	D-BLAPL/27715/2024	GAJANAN NAIK	BASANTA KUMAR DAS	
	BLAPL/9367/2024	MP		439/2025
154	D-BLAPL/7600/2025	PRASANTA PRADHAN @ MANOJ @ PRASANTA	SUBODH KUMAR MOHANTY	
	BLAPL/2857/2025	MP		440/2025
155	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		527/2025
156	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		528/2025
157	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		529/2025
158	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		530/2025
159	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		531/2025
160	D-RSA/438/2016	UMESH CH.PATEL	M/S.A.K.NANDA	
	RSA/438/2016	MP		532/2025
161	D-RSA/63/2011	NARENDRA BISOI	M/S.S.P.MISRA	
	RSA/63/2011	MP		533/2025
162	D-RSA/60/2016	NILAMANI BEWA	M/S.BANSHIDHAR BAUG	
	RSA/60/2016	MP		534/2025
163	D-RSA/13997/2025	RENU PRADHAN	TANMAY MISHRA	
	RSA/ /	MP		535/2025
164	D-RSA/7874/2025	ALADINI PATRA	MAHESWAR MOHANTY	
	RSA/106/2025	MP		536/2025
165	D-RSA/189/2020	M/S. HALLMARK ORNAMENTS PVT. LTD.	DEBAKANTA MOHANTY	
	RSA/189/2020	MP		537/2025
166	D-RSA/10991/2025	RUNI PATRA	AMITAV TRIPATHY	
	RSA/ /	MP		538/2025
167	D-RSA/327/2018	JAYANTA KU.PANIGRAHI	M/S.ALOK KU.MOHANTY	
	RSA/327/2018	MP		539/2025
168	D-RSA/14039/2025	SURENDRA MAJHI @ JENA MAJHI @ HEMBRATI	BRIGAT DASH	
	RSA/ /	MP		540/2025
169	D-RSA/13478/2025	M PRAMILA	C. ANANDA RAO	
	RSA/ /	MP		541/2025
170	D-CMP/13924/2025	MANMOHAN MOHAPATRA	BISWAJIT MOHAPATRA	
	CMP/ /	MP		541/2025
171	D-RSA/14119/2025	ASHOK KUMAR PATTANAYAK	BISWA PRAKASH DHAL	
	RSA/ /	MP		542/2025
172	D-CMP/14001/2025	MINATI NAYAK	SATYA RANJAN MOHAPATRA	
	CMP/ /	MP		542/2025
173	D-RSA/14119/2025	ASHOK KUMAR PATTANAYAK	BISWA PRAKASH DHAL	
	RSA/ /	MP		543/2025
174	D-CMP/14012/2025	SASHI BARAD	PRAKASH KUMAR MISHRA	
	CMP/ /	MP		543/2025
175	D-CMP/14033/2025	KISHORE KUMAR AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY	
	CMP/ /	MP		544/2025
176	D-CMP/14092/2025	BIRANCHI NARAYAN SAHU @ BIRANCHI	ASHOK KUMAR ROUT	
	CMP/ /	MP		545/2025
177	D-CMP/14120/2025	GOURANGA CHANDRA MAHAPATRA	KABIR KUMAR JENA	
	CMP/ /	MP		546/2025
178	D-CMP/14043/2025	SAFINA BIBI	SATYA NARAYAN MISHRA 4	
	CMP/ /	MP		546/2025
179	D-CMP/14144/2025	KARUNAKARA PRADHAN @ KARUNAKARA	PRADYAN RANJAN DASH	
	CMP/ /	MP		547/2025
180	D-CMP/14043/2025	SAFINA BIBI	SATYA NARAYAN MISHRA 4	
	CMP/ /	MP		548/2025
181	D-ABLAPL/5190/2025	CHANDAN DAS @ JITEN		
	ABLAPL/1967/2025	MP		780/2025
182	D-ABLAPL/4199/2022	MADHAB HARIJAN	AMULYA RATNA PANDA	
	ABLAPL/4199/2022	MP		781/2025
183	D-ABLAPL/5628/2025	DHANESWAR BEHERA		
	ABLAPL/2437/2025	MP		782/2025

184	D-ABLAPL/3748/2025 ABLAPL/1545/2025	SANJAYA SAHU @ SANJAYA KUMAR SAH MP	HOUBHAGYA KUMAR DASH	783/2025
185	D-ABLAPL/26718/2024 ABLAPL/9790/2024	NABA @ NABAGHANA SUNA MP		784/2025
186	D-ABLAPL/25014/2024 ABLAPL/9532/2024	BIJAYALAXMI DASH MP	SARADA PRASAD DASH	785/2025
187	D-ABLAPL/83/2025 ABLAPL/97/2025	SUDAM JHANKAR MP		786/2025
188	D-ABLAPL/36305/2024 ABLAPL/14428/2024	SUDAM JHANKAR MP		787/2025
189	D-ABLAPL/9336/2025 ABLAPL/3558/2025	ANITA BEHERA MP	SHASHI BHUSAN JENA	788/2025
190	D-ABLAPL/24169/2024 ABLAPL/8809/2024	JOSEPH SANTRA MP		789/2025
191	D-ABLAPL/7691/2025 ABLAPL/2873/2025	BABI DAS MP		790/2025
192	D-ABLAPL/5685/2025 ABLAPL/2416/2025	PURNA CHANDRA NAYAK MP		791/2025
193	D-MACA/13929/2025 MACA/ /	KRUSHNA CHANDRA SAHU@KANHA MP	PRADEEP KUMAR MISHRA	909/2025
194	D-MACA/13930/2025 MACA/ /	UNITED INDIA INSURANCE CO. LTD., MP	CUTTACK SARAT SATPATHY	910/2025
195	D-MACA/13934/2025 MACA/ /	RUKMANI SING@INDIRA SING MP	PRADEEP KUMAR MISHRA	911/2025
196	D-MACA/13939/2025 MACA/ /	SARAT KUMAR SAHU@SARAT CHANDRA MP	PRADEEP KUMAR MISHRA	912/2025
197	D-MACA/14063/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD., MP	CUTTACK GRIHA PRASAD DUTTA	913/2025
198	D-MACA/14063/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD., MP	CUTTACK GRIHA PRASAD DUTTA	914/2025
199	D-MACA/10013/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., MP	BIRANCHI GIMBALA PATI	915/2025
200	D-MACA/10034/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., MP	BIRANCHI GIMBALA PATI	916/2025
201	D-MACA/14073/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., MP	CUTTACK GRIHA PRASAD DUTTA	917/2025
202	D-MACA/14073/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., MP	CUTTACK GRIHA PRASAD DUTTA	918/2025
203	D-MACA/14080/2025 MACA/ /	RINA RANI NAYAK @ BEHERA MP	BIRANCHI NARAYAN RATH	919/2025
204	D-MACA/14080/2025 MACA/ /	RINA RANI NAYAK @ BEHERA MP	BIRANCHI NARAYAN RATH	920/2025
205	D-MACA/14080/2025 MACA/ /	RINA RANI NAYAK @ BEHERA MP	BIRANCHI NARAYAN RATH	921/2025
206	D-MACA/14086/2025 MACA/ /	RINA RANI NAYAK @ BEHERA MP	BIRANCHI NARAYAN RATH	922/2025
207	D-MACA/14086/2025 MACA/ /	RINA RANI NAYAK @ BEHERA MP	BIRANCHI NARAYAN RATH	923/2025
208	D-MACA/14099/2025 MACA/ /	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM MP	GENERAL INSURANCE CO. LTD.,KHURDA	924/2025
209	D-MACA/14102/2025 MACA/ /	MANAGER LEGAL, ACKO GENERAL INSURANCE MP	CO.LTD.	925/2025
210	D-MACA/14104/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRAKANTA KUMAR MAHALI	926/2025
211	D-MACA/14104/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRAKANTA KUMAR MAHALI	927/2025
212	D-CRLMC/37348/2024 CRLMC/4808/2024	INFORMANT MP	ASHOK DAS	982/2025
213	D-CRLMC/10549/2025 CRLMC/ /	BIJAY KUMAR RANA MP	MONOMOY BASU	983/2025
214	D-CRLMC/10560/2025 CRLMC/ /	BIBHUTI BHUSAN BARADA MP	ASHOK KUMAR SWAIN 1	984/2025
215	D-CRLMC/10560/2025	BIBHUTI BHUSAN BARADA	ASHOK KUMAR SWAIN 1	

216	CRLMC/ / D-CRLMC/6037/2025 CRLMC/1393/2025	MP BHAGYABRATA DAS MP	SUBASH CHANDRA ACHARYA	985/2025
217	D-CRLMC/10598/2025 CRLMC/ /	KUNI RAO @ DIDI @ DEI MP	DEEPANKAR PANIGRAHY	986/2025
218	D-CRLMC/10607/2025 CRLMC/ /	GURU SWAIN @ GURU KRUSHNA SWAIN MP	ACHYUTANANDA PATTANAIAK	987/2025
219	D-CRLMC/8876/2025 CRLMC/1222/2025	PAPPU SAHU @ KULESWAR SAHU MP	MANOJ KUMAR PANDA	988/2025
220	D-CRLMC/10620/2025 CRLMC/ /	SANDIP PATRA MP	ARIJEET MISHRA	989/2025
221	D-CRLMC/10650/2025 CRLMC/ /	JAGNYA TRIPATHY MP	BIBHU PRASAD MOHANTY	990/2025
222	D-CRLMC/10657/2025 CRLMC/ /	GHADU@GANDU KIRSANI@TEKA MP	ANANTA NARAYAN PATTANAYAK	991/2025
223	D-CRLMC/10662/2025 CRLMC/ /	PURNA CHANDRA BEHERA MP	NIRANJAN PANDA	992/2025
224	D-CRLMC/4480/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	993/2025
225	D-CRLMC/10665/2025 CRLMC/ /	BHIKARI CHARAN SAHU MP	MANOJ KUMAR PANDA	994/2025
226	D-CRLMC/10644/2025 CRLMC/ /	KHIRABDHIRAJ MAHAPATRA MP	SURJAY NARAYAN SAHU	995/2025
227	D-CRLMC/10646/2025 CRLMC/ /	RABINARAYAN PUHAN MP	SURJAY NARAYAN SAHU	996/2025
228	D-CRLMC/10694/2025 CRLMC/ /	ANIL KUMAER DASH MP	BISWAJIT RANJAN TRIPATHY	997/2025
229	D-CRLMC/10694/2025 CRLMC/ /	ANIL KUMAER DASH MP	BISWAJIT RANJAN TRIPATHY	998/2025
230	D-CRLMC/10691/2025 CRLMC/ /	SK.ZAHID ALI MP	RAJU KUMAR SATPATHY	999/2025
231	D-CRLMC/10677/2025 CRLMC/ /	DINESH KUMAR BEHERA MP	BHARAT JALLI	1000/2025
232	D-CRLMC/10698/2025 CRLMC/ /	SANJAY KUMAR SAHOO MP	PABITRA KUMAR NAYAK	1001/2025
233	D-CRLMC/10701/2025 CRLMC/ /	GANGADHAR PANIGRAHI MP	AJIT KUMAR MOHANTY	1002/2025
234	D-CRLMC/10704/2025 CRLMC/ /	TAPAS RANJAN PATEL MP	PABITRA KUMAR NAYAK	1003/2025
235	D-CRLA/10540/2025 CRLA/ /	TARANISEN BEHERA MP	BASUDEV MISHRA	1004/2025
236	D-CRLA/10540/2025 CRLA/ /	TARANISEN BEHERA MP	BASUDEV MISHRA	1024/2025
237	D-CRLA/10565/2025 CRLA/ /	JAYAKRUSHNA BAHUBALENDRA @ JITUMANAS KUMAR CHAND MP		1025/2025
238	D-CRLA/10565/2025 CRLA/ /	JAYAKRUSHNA BAHUBALENDRA @ JITUMANAS KUMAR CHAND MP		1026/2025
239	D-CRLA/10569/2025 CRLA/ /	MAHAMMAD CHAND @ MD.CHAND MP	MANAS KUMAR CHAND	1027/2025
240	D-CRLA/10569/2025 CRLA/ /	MAHAMMAD CHAND @ MD.CHAND MP	MANAS KUMAR CHAND	1028/2025
241	D-CRLA/10593/2025 CRLA/ /	NISITH NISANT MALU MP	DEVASHIS PANDA	1029/2025
242	D-CRLA/10593/2025 CRLA/ /	NISITH NISANT MALU MP	DEVASHIS PANDA	1030/2025
243	D-CRLA/10593/2025 CRLA/ /	NISITH NISANT MALU MP	DEVASHIS PANDA	1031/2025
244	D-CRLA/10589/2025 CRLA/ /	SUSHA @ SUSANTA KUMAR AKHUA MP	DEVASHIS PANDA	1032/2025
245	D-CRLA/10589/2025 CRLA/ /	SUSHA @ SUSANTA KUMAR AKHUA MP	DEVASHIS PANDA	1033/2025
246	D-CRLA/10589/2025 CRLA/ /	SUSHA @ SUSANTA KUMAR AKHUA MP	DEVASHIS PANDA	1034/2025
				1035/2025

247	D-CRLA/10609/2025 CRLA/ /	FATIMA BIBI MP	SITIKANT MISHRA	1036/2025
248	D-CRLA/10609/2025 CRLA/ /	FATIMA BIBI MP	SITIKANT MISHRA	1037/2025
249	D-CRLA/10614/2025 CRLA/ /	SK. RAJA @ MEHEBUB @ BABU MP	ARIJEET MISHRA	1038/2025
250	D-CRLA/10614/2025 CRLA/ /	SK. RAJA @ MEHEBUB @ BABU MP	ARIJEET MISHRA	1039/2025
251	D-CRLA/23978/2024 CRLA/799/2024	CHEPAN MUKHI MP	BIBEKANANDA MAHAPATRA	1040/2025
252	D-CRLA/10666/2025 CRLA/ /	BUDU HARIJAN MP	SUBODH KUMAR MOHANTY	1041/2025
253	D-CRLA/10666/2025 CRLA/ /	BUDU HARIJAN MP	SUBODH KUMAR MOHANTY	1042/2025
254	D-CRLA/10680/2025 CRLA/ /	MADHU JANI MP	SURYAKANTA DWIBEDI	1043/2025
255	D-CRLA/10680/2025 CRLA/ /	MADHU JANI MP	SURYAKANTA DWIBEDI	1044/2025
256	D-CRLA/10680/2025 CRLA/ /	MADHU JANI MP	SURYAKANTA DWIBEDI	1045/2025
257	D-CRLA/10681/2025 CRLA/ /	SUNIL KUMAR MOHANTA @ SUNIL KUMAR MP	PARITHASWARATHI DAS	1046/2025
258	D-CRLA/10686/2025 CRLA/ /	BIDU MAHALI @ TIRKEY MP	BISWAJIT NAYAK	1047/2025
259	D-CRLA/10686/2025 CRLA/ /	BIDU MAHALI @ TIRKEY MP	BISWAJIT NAYAK	1048/2025
260	D-CRLA/10681/2025 CRLA/ /	SUNIL KUMAR MOHANTA @ SUNIL KUMAR MP	PARITHASWARATHI DAS	1049/2025
261	D-CRLA/10708/2025 CRLA/ /	ROSHAN KUMAR NAYAK MP	PABITRA KUMAR NAYAK	1050/2025
262	D-CRLA/10708/2025 CRLA/ /	ROSHAN KUMAR NAYAK MP	PABITRA KUMAR NAYAK	1051/2025
263	D-WA/13911/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	1869/2025
264	D-WA/13911/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	1870/2025
265	D-WA/13911/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	1871/2025
266	D-WA/11378/2025 WA/ /	M/S SANJIVANI ULTRASOUND CLINIC, ANGLA MP	AKANTA MISHRA	1872/2025
267	D-WA/14019/2025 WA/ /	DINAKRUSHNA PRADHAN MP	KUNAL KUMAR SWAIN	1873/2025
268	D-WA/9027/2025 WA/ /	SHRIRAM LIFE INSURANCE CO.LTD. MP	G.P.DUTTA	1874/2025
269	D-WA/9025/2025 WA/ /	SR.MANAGER,SHRIRAM LIFE INSURANCE CO.LTD. MP	G.P.DUTTA	1875/2025
270	D-WA/9021/2025 WA/ /	SENIOR MANAGER, SRIRAM LIFE INSURANCE CO.LTD. MP	G.P.DUTTA	1876/2025
271	D-WA/9023/2025 WA/ /	SENIOR MANAGER,SRIRAM LIFE INSURANCE CO.LTD. MP	G.P.DUTTA	1877/2025
272	D-WA/14094/2025 WA/ /	BANSIDHAR SENAPATI MP	ADV.	1878/2025
273	D-WA/14117/2025 WA/ /	CHIEF MANAGER, UNION BANK OF INDIA MP	BHASKAR CHANDRA PANDA	1879/2025
274	D-WA/14044/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1880/2025
275	D-WA/14044/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1881/2025
276	D-WA/14044/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1882/2025
277	D-WA/14045/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1883/2025
278	D-WA/14045/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	

	WA/ /	MP		1884/2025
279	D-WA/14045/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1885/2025
280	D-WP(C)/13905/2025	MITHILA BEHERA	SIBA PRASAD SWAIN	
	WP(C)/9740/2025	MP		5746/2025
281	D-WP(C)/13909/2025	KRUSHNA CHANDRA BEHERA	GAGAN BIHARI SINGH	
	WP(C)/9737/2025	MP		5747/2025
282	D-WP(C)/13917/2025	LAXMAN MARNDI	BIRAJA PRASANNA DAS	
	WP(C)/9772/2025	MP		5748/2025
283	D-WP(C)/49330/2024	BIRANCHI NARAYAN SINGH	A.G.A., M/S. KISHORE KUMAR JENA, S.N. DAS, S. MALLICK	
	WP(C)/29935/2024	MP		5749/2025
284	D-WP(C)/13926/2025	BINAY KUMAR PARIDA	BIPIN KUMAR NAYAK	
	WP(C)/ /	MP		5750/2025
285	D-WP(C)/13933/2025	M/S BALDEO SAHU SHIVA PRASAD SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5751/2025
286	D-WP(C)/13932/2025	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5752/2025
287	D-WP(C)/13935/2025	M/S BALDEV SAHU AND SONS	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5753/2025
288	D-WP(C)/13936/2025	NITIN K SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5754/2025
289	D-WP(C)/13922/2025	CHINARI JHULI SUBUDHI @ C.H JHULI SUBUDHI	KISHORE KUMAR MISHRA	
	WP(C)/9813/2025	MP		5755/2025
290	D-WP(C)/13938/2025	KAMAL LOCHAN DHAKAD	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		5756/2025
291	D-WP(C)/1631/2025	BHARAT KESHARI DAS	SUVASHISH PATTANAİK	
	WP(C)/1459/2025	MP		5757/2025
292	D-WP(C)/13940/2025	ASHIS RANJAN SAHU	ASIT KUMAR DASH	
	WP(C)/ /	MP		5758/2025
293	D-WP(C)/13941/2025	ASHIS RANJAN SAHU	ASIT KUMAR DASH	
	WP(C)/ /	MP		5759/2025
294	D-WP(C)/13879/2025	DHADESWAR SAHOO	DEBAKANTA MOHANTY	
	WP(C)/9794/2025	MP		5760/2025
295	D-WP(C)/13943/2025	SUBHADRA SAHOO	MADAN MOHAN SWAIN	
	WP(C)/ /	MP		5761/2025
296	D-WP(C)/38761/2024	JUDHISTHIR ROUSTRAY	BANSHIDHAR BAUG	
	WP(C)/23012/2024	MP		5762/2025
297	D-WP(C)/13948/2025	SHANKUNTALA MALIK	SANJIB MOHANTY	
	WP(C)/ /	MP		5763/2025
298	D-WP(C)/53927/2024	TARINI GOUDA	SUKANTA KUMAR DALAI	
	WP(C)/33275/2024	MP		5764/2025
299	D-WP(C)/6453/2020	AHALYA GHADEI		
	WP(C)/6453/2020	MP		5765/2025
300	D-WP(C)/13950/2025	RUDRANARAYAN CHHATOI	SHARMISTHA SAMAL	
	WP(C)/ /	MP		5766/2025
301	D-WP(C)/13958/2025	KESHABA CHANDRA SETHI	PRAVAT KUMAR NAYAK	
	WP(C)/ /	MP		5767/2025
302	D-WP(C)/13962/2025	SARAT CHANDRA DAS	BADRINARAYAN PANDA	
	WP(C)/ /	MP		5768/2025
303	D-WP(C)/12908/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, KHURDA		
	WP(C)/9290/2025	MP		5769/2025
304	D-WP(C)/13334/2025	PRAVAKAR PRADHAN	SHIVSANKAR MOHANTY	
	WP(C)/9445/2025	MP		5770/2025
305	D-WP(C)/13971/2025	M/S H.S BUILDERS	KAJAL SAHOO	
	WP(C)/ /	MP		5771/2025
306	D-WP(C)/13157/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, BILSWRITA	BILSWRITA NAYAK	
	WP(C)/9382/2025	MP		5772/2025
307	D-WP(C)/13978/2025	SUBANI SAHOO	SARAT CHANDRA SAMAL	
	WP(C)/ /	MP		5773/2025
308	D-WP(C)/13995/2025	PARIMITA MISHRA	DIGAMBARA MISHRA	
	WP(C)/ /	MP		5774/2025
309	D-WP(C)/12515/2025	SHEK ABUTEHARA	JAGAJIBAN PRADHAN	
	WP(C)/9004/2025	MP		5775/2025

310	D-WP(C)/13999/2025 WP(C)/ /	M/S DEEPAK MANOHARLAL VAJIR MP	CHITTA RANAJAN DAS	5776/2025
311	D-WP(C)/4718/2025 WP(C)/6966/2025	SK AZIZ UDDIN MP		5777/2025
312	D-WP(C)/14003/2025 WP(C)/ /	M/S. PACIFIC INTERNATIONAL PVT. LTD., MP	SUNDARAN DAS	5778/2025
313	D-WP(C)/40130/2024 WP(C)/26100/2024	KUMUD CHANDRA SAMAL MP	UMAKANTA MISHRA	5779/2025
314	D-WP(C)/40145/2024 WP(C)/24646/2024	SUKANTA CHANDRA ROUT MP	UMAKANTA MISHRA	5780/2025
315	D-WP(C)/13985/2025 WP(C)/ /	M/S. R.K. INTERIOR AND EXTERIOR, MP	(M/S. R.K. INTERIOR AND EXTERIOR, CUM CHACKY	5781/2025
316	D-WP(C)/14009/2025 WP(C)/ /	RABINDRA KUMAR JENA MP	SPANDAN SRICHANDAN	5782/2025
317	D-WP(C)/14014/2025 WP(C)/ /	GADADHAR BEHERA MP	MAHESWAR MOHANTY	5783/2025
318	D-WP(C)/22732/2022 WP(C)/22732/2022	BIJAYRAM PANDA MP	BIDESH RANJAN BEHERA	5784/2025
319	D-WP(C)/4473/2022 WP(C)/4473/2022	BIJAYRAM PANDA MP	BIDESH RANJAN BEHERA	5785/2025
320	D-WP(C)/14011/2025 WP(C)/ /	JASMIN DASH MP	BHABANI SHANKAR MISHRA (3)	5786/2025
321	D-WP(C)/13987/2025 WP(C)/ /	M/S. ANALOGIC WEIGHING AND AUTOMATION MP	ANBALA ROY CHOUDHURY	5787/2025
322	D-WP(C)/14011/2025 WP(C)/ /	JASMIN DASH MP	BHABANI SHANKAR MISHRA (3)	5788/2025
323	D-WP(C)/14020/2025 WP(C)/ /	TRYAMBH MP	SRIKAR KUMAR RATH	5789/2025
324	D-WP(C)/14024/2025 WP(C)/ /	ASHWINI KUMAR PRADHAN MP	SATYABRATA JENA	5790/2025
325	D-WP(C)/14028/2025 WP(C)/ /	OMM SUPPORT SERVICES, BALASORE MP	GOPINATH MISHRA	5791/2025
326	D-WP(C)/14031/2025 WP(C)/ /	PRASANTA KUMAR TRIPATHY MP	SAIBRATA RATH	5792/2025
327	D-WP(C)/14035/2025 WP(C)/9832/2025	SHEIKH BABU MP	KAIBALYA PANDA	5793/2025
328	D-WP(C)/14040/2025 WP(C)/ /	PRATAP KUMAR UPADHYAYA MP	SAIBRATA RATH	5794/2025
329	D-WP(C)/14042/2025 WP(C)/9819/2025	ST.XAVIER HIGH SCHOOL, SATYANAGAR, MP	BHABHU KUMAR DAS	5795/2025
330	D-WP(C)/4083/2025 WP(C)/5425/2025	M/S PRATISTHA AUTOMOBILES, BBSR MP	SIBA NARAYAN BISWAL	5796/2025
331	D-WP(C)/13989/2025 WP(C)/ /	BARSHA TRIPATHY GUPTA MP	ATMAJIT MANMITH DAS	5797/2025
332	D-WP(C)/14050/2025 WP(C)/ /	SUDEEP SAHOO MP	ARIJEET MISHRA	5798/2025
333	D-WP(C)/14052/2025 WP(C)/ /	PUSPAKETU PANDA MP	SUDARSHAN NANDA	5799/2025
334	D-WP(C)/14060/2025 WP(C)/ /	TAPASI DE @ MISHRA MP	PRANAB KUMAR SAMANTRAY	5800/2025
335	D-WP(C)/14067/2025 WP(C)/ /	MAHESH BISWAL MP	MANOJ KUMAR MOHANTY	5801/2025
336	D-WP(C)/14067/2025 WP(C)/ /	MAHESH BISWAL MP	MANOJ KUMAR MOHANTY	5802/2025
337	D-WP(C)/14075/2025 WP(C)/ /	SHERANWALI INFRASTRUCTURE PVT. LTD., MP	DANANJAY MISHRA	5803/2025
338	D-WP(C)/14076/2025 WP(C)/ /	DAYANIDHI KHAMARI MP	MANOJ KUMAR MOHANTY	5804/2025
339	D-WP(C)/14076/2025 WP(C)/ /	DAYANIDHI KHAMARI MP	MANOJ KUMAR MOHANTY	5805/2025
340	D-WP(C)/9269/2025 WP(C)/7623/2025	AMITA JENA MP	SOUMYA JYOTI BISWAL	5806/2025
341	D-WP(C)/9268/2025	SANGHAMITRA SAHU	SOUMYA JYOTI BISWAL	

	WP(C)/7582/2025	MP		5807/2025
342	D-WP(C)/12452/2025 WP(C)/8894/2025	RANJAN KUMAR PRADHAN MP	LAXMIKANTA MOHANTY	5808/2025
343	D-WP(C)/14078/2025 WP(C)/ /	VIVEKANANDA MEDICAL MISSION., BBSR MP	RABIN DAS	5809/2025
344	D-WP(C)/10408/2013 WP(C)/10408/2013	ASHOK KU.ACHARYA MP		5810/2025
345	D-WP(C)/14091/2025 WP(C)/ /	BRAJA KISHORE SWAIN MP	SITIKANT MISHRA	5811/2025
346	D-WP(C)/19961/2017 WP(C)/19961/2017	RAJENDRA KUMAR ROU TRAY MP	M/S.SOUMYA MISHRA	5812/2025
347	D-WP(C)/42826/2024 WP(C)/24975/2024	SARASWATI MANDAL MP	SHASHI BHUSAN JENA	5813/2025
348	D-WP(C)/14095/2025 WP(C)/ /	MINATI KUMARI GOUDA MP	SANJAY KUMAR PRADHAN	5814/2025
349	D-WP(C)/14088/2025 WP(C)/ /	NILAMADHABA DALAI MP	ASUTOSH ROUT	5815/2025
350	D-WP(C)/36126/2023 WP(C)/36126/2023	KUNTI SANDHA MP		5816/2025
351	D-WP(C)/3058/2024 WP(C)/1808/2024	JHASKETAN NAIK MP		5817/2025
352	D-WP(C)/39226/2023 WP(C)/39226/2023	KULDIP NAIK MP		5818/2025
353	D-WP(C)/41221/2023 WP(C)/41221/2023	REKHANSHU SANDHA MP		5819/2025
354	D-WP(C)/39691/2023 WP(C)/39691/2023	TAPAS KARTA MP		5820/2025
355	D-WP(C)/41214/2023 WP(C)/41214/2023	KESHABA BISWAL MP		5821/2025
356	D-WP(C)/41210/2023 WP(C)/41210/2023	RAJESH BISWAL MP		5822/2025
357	D-WP(C)/39224/2023 WP(C)/39224/2023	SANJAY NAIK MP		5823/2025
358	D-WP(C)/4935/2025 WP(C)/3887/2025	SHANTI MANJARI DEI MP	MILAN KANUNGO	5824/2025
359	D-WP(C)/14107/2025 WP(C)/9835/2025	DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA MP	SUBIN MISHRA	5825/2025
360	D-WP(C)/14225/2024 WP(C)/11797/2024	SUNAMANI PRADHAN MP	SAROJANANDA MISHRA	5826/2025
361	D-WP(C)/14103/2025 WP(C)/ /	PRAKASH KUMAR SAHOO MP	SIDHANT DWIBEDI	5827/2025
362	D-WP(C)/14118/2025 WP(C)/ /	PARBATI SETHI MP	JOGANANDA PANDA	5828/2025
363	D-WP(C)/14140/2025 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	SURYAKANTA DWIBEDI	5829/2025
364	D-WP(C)/14089/2025 WP(C)/ /	BHAGABAN BISWAL MP	RAJJEET ROY	5830/2025